

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 495 of 2017 in Appeal No. 195 of 2017 &
IA No. 497 of 2017**

Dated: 2nd August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Reliance Infrastructure Ltd.

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Venkatesh
Mr. Pratyush Singh
Mr. Raunak Jain for R-1

Mr. C.S. Vaidyanathan
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

Mr. Harinder Toor
Mr. T.S. Sidhu
Mr. R. Dubal, Mr. R.D.Patsute (Reps.)
for R-3

ORDER

List the application for hearing on **10.08.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**